

CORRIGENDUM TO THE FORM-G

**Tangnu Romai Power Generation Private Limited
Undergoing Corporate Insolvency Resolution Process
Corrigendum to the Form-G**

With reference to Form G published in Financial Express, Amar Ujala, English / Hindi Edition on 05th July, 2024 regarding the Invitation for Expression of Interest [Pursuant to Regulation 36A (1) of the Insolvency and Bankruptcy Code, 2016] of Tangnu Romai Power Generation Private Limited , the COC has decided to issue Corrigendum to the Form-G to extend the following dates:

<u>Sr.No.</u>	<u>Particulars</u>	<u>As per Form- G dated 05.07.2024</u>	<u>Extended Dates</u>
1.	Last date for receipt of expression of interest	20/07/2024	08/08/2024
2.	Date of issue of provisional list of prospective resolution applicants	30/07/2024	10/08/2024
3.	Last date for submission of objections to provisional list	04/08/2024	15/08/2024
4.	Date of issue of final list of prospective resolution applicants	14/08/2024	17/08/2024
5.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	19/08/2024	22/08/2024
6.	Last date for submission	18/09/2024	21/09/2024

	of resolution plans		
--	---------------------	--	--

Sd/-



(Mr. Jalesh Kumar Grover)

Resolution Professional

In the Matter of M/s Tangnu Romai Power Generation Private Limited

Regn. No. IBBI/IPA-001/IP-P00200/2017-2018/10390

(AFA valid till 25-10-2024)

Registered Address: S.C.O No 818, 2nd Floor, N.A.C,

Manimajra, Chandigarh-160101

Email for Correspondence - Tangnu.cirp@gmail.com

Email regd. with IBBI - jk.grover27@gmail.com

Mobile- +91- 9875921491, +91-92160-01808

Place: Chandigarh

Date: 29-07-2024